

SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF BHOLANATH INGOTS PRIVATE LIMITED

1.	NAME OF CORPORATE DEBTOR	Bholanath Ingots Private Limited
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	18th July 2000
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/ REGISTERED	Registrar of Companies - Kolkata
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U51420WB2000PTC092152
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	Registered Office : 1, British Indian Street kolkata - 700069
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	24 th February 2020
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	24 th February 2020
8.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name - Rakesh Kumar Agarwal Address - 20, N.S.Road, Block – A, 1 ST Floor, Room No. – 15, Kolkata – 700001 Email - rakesh202@hotmail.com Phone No. - 9830170962 Membership Number -IBBI/IPA-001/IP-P00443/2017-18/10786.
9.	LAST DATE FOR SUBMISSION OF CLAIMS	25 th March 2020

Notice is hereby given that the Hon'ble National Company Law Tribunal, Kolkata Bench has ordered the commencement of liquidation of the Bholanath Ingots Pvt Ltd on 24th February 2020.

The stakeholders of Bholanath Ingots Pvt Ltd are hereby called upon to submit a proof of their claims, on or before 25th March 2020 to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

(Rakesh Kumar Agarwal)

Liquidator

Membership Number-IBBI/IPA-001/IP-P00443/2017-18/10786

Place – Kolkata

Date:-27th February 2020